

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1458
ANSWERED ON:30.11.2011
BACKLOG VACANCY FOR SC/ST
Chauhan Shri Dara Singh; Hussain Shri Syed Shahnawaz

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether backlog vacancy for reserved categories of scheduled castes/scheduled tribes in various Department of Government could not be filled due to non-availability of suitable candidates in case of direct recruitment and in case of promotion quota;
- (b) if so, the details thereof, Ministry/Department-wise;
- (c) whether the Government Departments are deliberately not complying with the directions of the Department of personnel and Training regarding filling up of such vacancies;
- (d) if so, the reasons therefor;
- (e) if not, whether the Government is contemplating to prescribe the time-limit for filling up all the backlog for reserved vacancies of scheduled castes and scheduled tribes; and
- (f) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

- (a) : Yes, Madam. Some vacancies reserved for the Scheduled Castes and Scheduled Tribes remain unfilled for reasons like non-availability of suitable candidates, gap between arising of a vacancy and its filling up etc.
- (b) : Central Ministries/Departments have informed that as on 1st November, 2008, 11,934 backlog vacancies in promotion quota could not be filled up due to non-availability of suitable candidates in feeder grades. Details are given in Annexure.
- (c) & (d) : Central Ministries/Departments and their offices are duty bound to implement reservation policy of the Government.
- (e) & (f) : Instructions have been issued in July, 2011 directing all the Ministries/Departments to fill up the identified backlog vacancies by 31st March 2012. A review meeting with Central Ministries/Departments concerned was held on 17th November, 2011 as instructions were reiterated.